

(b) if so, whether after the resettlement work having been over, the Dandakaranya Development Authority has started the integrated development, and

(c) if not, whether Government contemplate to ask the Dandakaranya Development Authority to start the work, if so, from which date and the estimated cost ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Yes, Sir.

(b) and (c) The programme of resettlement of displaced persons from erstwhile East Pakistan and the integrated development of the area with particular regard to the promotion of the interests of the area's tribal population have been undertaken by the Dandakaranya Development Authority side by side. The resettlement work continuing

#### **Execution work of Potteru Scheme**

6596 SHRI ARVIND NETAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether the execution work of Potteru Scheme will be taken up by the Orissa Government instead of the Dandakaranya Development Authority,

(b) the justification in the work being taken up by the State Government of Orissa: when workers likely to be surplus in Dandakaranya Development Authority could be absorbed against Potteru work, if taken up by the Dandakaranya Development Authority; and

(c) whether Government are considering to speed up Potteru execution work to avert reduction of staff, if not, the reason for the delay ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) The Government of Orissa has offered to release 40,000 acres of Land in the command of the Potteru Irrigation Scheme for the resettlement of displaced persons, provided the Central Government agrees to finance the said scheme. The estimated cost of the scheme, at present, is

Rs. 14.35 crores. The scheme is under examination. The question regarding the agency for the execution of the scheme will arise only after a decision about financing the scheme has been taken.

(b) and (c) Do not arise.

#### **Surplus Staff in Dandakaranya Development Project**

6579 SHRI ARVIND NETAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the work for integrated development of the area and local tribals will be taken up by the Dandakaranya project; how long the project will continue and whether there will be any reduction of the staff, and

(b) whether Government of India have prepared schemes to absorb the staff likely to be surplus, if so, the salient features of the schemes ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b) The programme of resettlement of displaced persons from erstwhile East Pakistan and the integrated development of the area as well as the settlement of local tribals are being undertaken side by side. It is difficult to state how long project will continue.

There is a general scheme of the Government of India for absorbing staff rendered surplus on the basis of the recommendations of the Work Study by the Staff Inspection Unit of the Ministry of Finance, in other central Government offices through the Surplus Cell of the Department of Personnel. This scheme applies to the Dandakaranya Project, also.

#### **Participation of India in International Conferences, Congresses and Seminars**

6598. SHRI ANNASAHAB GOTKHI-NDE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of the officials and non-